NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE**

DESIGNATION

REPRESENTATION BY WHOM

1. S. SATHIYANARAYANAN Counsel for Respondents 1. Sothyandaytu Respondents 1. Sothyandaytu P. STEPHENRAS Counsel for patitioner Storley ray. P

ORDER

Proxy counsel representing counsel for petitioner present. Counsel for respondent present and sought time for filing rejoinder. Time extended with specific direction to file rejoinder within the given date failing which the right to file rejoinder shall stand forfeited. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)